

THE HIGH COURT OF KERALA

A6- 61/2019

Kochi : 682 031
Dated : 03.04.2019

OFFICIAL MEMORANDUM

Sub:- Deputation to the post of Assistant in the office of the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram and Additional Bench, Ernakulam – willingness called for - reg.

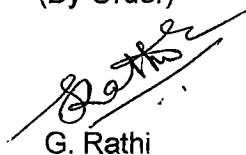
Ref:- 1. Letter No.165/2018/KAT/Admn dated 14.03.2019 issued by the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram.
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011

It has been decided to call for willingness from the members of the High Court service in the category of Assistants who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered as such in the two existing vacancies each, in the office of the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram and in the Additional Bench, Ernakulam on deputation basis.

Willing and qualified hands in the category of Assistants in the High Court service may submit their willingness and bio-data, in the prescribed format available in the 'A' Section on or before 10.04.2019 to the 'A' Section, High Court. Willingness once given shall not be allowed to be withdrawn.

The officials if selected for the aforementioned post, shall be relieved from the High Court Service only after a new ranked list for appointment to the category of Assistant is brought into force.

(By Order)


G. Rathi
Deputy Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

All Section Heads, High Court
The Section Officer, Kerala
Academy, Athani, Ernakulam

} (They shall bring the content of this
O.M. to the notice of the Assistants
working under them.)

(p.t.o.)

All Section heads

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General
Administration), High Court.

The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.